

11.

11.11.2002
MA 2481/2002 IN OA 591/2002

Present: Shri M.K.Bhardwaj, counsel for applicant

MA-2481/2002

Learned counsel for applicant states that he would, if so advised, move a fresh application for the relief claimed in the present Misc. Application. Subject to aforesaid, he does not press the present application.

Allowed as prayed. Subject to aforesaid, MA-2481/2002 is dismissed as withdrawn.

unpD
(A.P. Nagrath)
Member (A)

/sunil/

V.S. Aggarwal
(V.S. Aggarwal)
Chairman